

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1045
TO BE ANSWERED ON 5th DECEMBER, 2025**

MOTHER AND CHILD PROTECTION CARD

1045# SHRI KESINENI SIVANATH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government collects data regarding the number of Mother and Child Protection Card (MCP Card) issued to beneficiaries in the country during the last five years;
- (b) if so, the details regarding the number of such cards issued till date, year-wise, State-wise and district-wise for Andhra Pradesh;
- (c) whether the Government has conducted/plans to conduct a study to analyze awareness and utilisation of MCP cards especially in rural areas across the country;
- (d) if so, the details thereof and if not, the reasons therefor, State-wise; and
- (e) the amount of funds allocated and released for increasing awareness to ascertain the usage of MCP cards in the country, year-wise and State-wise especially for the State of Andhra Pradesh?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

- (a) & (b)** The Mother and Child Protection Card (MCP Card) is a health record issued to pregnant women at the time of ANC registration. As per data from the National Family Health Survey (NFHS-5) 2019-21, there are 95.9% registered pregnancies, which cover mothers with MCP cards.

The State/UT-wise details of the registered pregnancies for which mothers received Mother and Child Protection (MCP) card including Andhra Pradesh, as per NFHS 4 & 5, is placed at **Annexure I**.

- (c) & (d)** National Institute of Public Cooperation and Child Development had conducted a study on “Evaluation of Usage of Mother and Child Protection Card by ICDS and Health Functionaries.”

Findings of the study were:

- Over 90 per cent of AWWs, ANMs and ASHAs were aware about the MCP Card.
- Among the beneficiaries, awareness about MCP card was better among mothers with children between 6 months and 3 years (82.2%).
- MCP Card was used by all the functionaries for explaining about ANC services, preparation for delivery, danger signs in newborn, nutrition etc.

(e) The State/UT-wise amount of funds allocated and released for maternal health activities, including increasing awareness about MCP card, since 2021-22, is placed at **Annexure II**

Annexure referred in reply to parts (a) & (b) of Lok Sabha Unstarred Q. No. 1045 to be answered on 05.12.2025

Annexure I

S.No.	State/UT	Registered pregnancies for which the mother received an MCP card (%)	
		NFHS 4 (2015-16)	NFHS 5 (2019-21)
1	Andaman and Nicobar	97.7	98.9
2	Andhra Pradesh	92.6	96.5
3	Arunachal Pradesh	89.2	95.6
4	Assam	96.3	98.7
5	Bihar	79.9	89.5
6	Chandigarh	98	97.2
7	Chhattisgarh	91.4	97.5
8	Delhi	86.6	94
9	Goa	96.3	99.8
10	Gujarat	89	97.7
11	Haryana	92	96.8
12	Himachal Pradesh	95.4	98.7
13	Jammu and Kashmir	88.7	97.3
14	Jharkhand	86.9	91.5
15	Karnataka	89.3	97.6
16	Kerala	84.2	91.3
17	Ladakh	93.7	97.8
18	Lakshadweep	96.3	77.8
19	Madhya Pradesh	92.2	96.7
20	Maharashtra	90.9	95.5
21	Manipur	32.8	72.9
22	Meghalaya	93.6	93.3
23	Mizoram	96.6	96.1
24	Nagaland	73.6	92.4
25	Odisha	97.2	99.4
26	Puducherry	98	98.8
27	Punjab	95.1	96.9
28	Rajasthan	92.3	98.1
29	Sikkim	99.1	94.6
30	Tamil Nadu	96	98.8
31	Telangana	89.1	96.7
32	The Dadra Nagar Haveli and Daman Diu	89.8	98.8
33	Tripura	83	93
34	Uttarakhand	93.4	97.1
35	Uttar Pradesh	79.8	95.7
36	West Bengal	97.4	98.4

Annexure referred in reply to part (e) of Lok Sabha Unstarred Q. No 1045 to be answered on 05.12.2025

Annexure II

State/UT wise PIP Approvals for Maternal Health under NHM from FY 2021-22 to FY 2024-25 (Rs. in Lakh)					
S.No.	State/UT	PIP Approval			
		2021-22	2022-23	2023-24	2024-25
1	A&N Islands	56.89	56.00	57.20	45.19
2	Andhra Pradesh	18,854.41	18,217.36	17,648.77	19,080.03
3	Arunachal Pradesh	954.71	2,782.40	2,110.76	2,173.74
4	Assam	18,704.78	23,460.78	23,600.92	29,326.27
5	Bihar	56,787.02	93,403.07	76,475.50	69,211.23
6	Chandigarh	250.54	155.02	175.07	43.51
7	Chhattisgarh	10,614.46	13,139.32	13,092.04	14,435.90
8	Dadra Nagar Haveli and Daman Diu	132.38	120.50	118.45	208.21
9	Delhi	1,348.81	1,753.01	2,933.45	1,164.54
10	Goa	207.51	253.97	254.92	303.71
11	Gujarat	16,090.72	17,256.24	16,735.02	19,079.94
12	Haryana	3,677.17	8,545.07	5,168.13	6,873.66
13	Himachal Pradesh	4,847.96	3,966.34	5,735.67	9,749.92
14	Jammu and Kashmir	7,224.70	8,538.46	8,905.30	8,912.49
15	Jharkhand	19,563.48	26,825.69	28,390.13	39,393.64
16	Karnataka	11,702.72	34,653.95	22,066.36	18,880.74
17	Kerala	5,264.06	8,076.10	6,958.33	6,496.03
18	Ladakh	346.34	346.83	345.56	559.24
19	Lakshadweep	80.51	43.56	44.54	44.62
20	Madhya Pradesh	44,246.13	44,246.84	50,583.12	47,381.70
21	Maharashtra	18,859.75	32,593.55	31,514.91	37,344.12
22	Manipur	1,724.77	2,321.01	1,997.28	2,467.03
23	Meghalaya	3,409.04	2,814.14	2,647.23	5,290.51
24	Mizoram	712.77	701.94	763.42	755.46
25	Nagaland	997.91	1,069.74	1,189.16	1,132.75
26	Odisha	18,829.11	25,983.09	25,432.89	20,818.32
27	Puducherry	755.23	590.61	593.95	656.66
28	Punjab	5,963.99	11,454.98	9,290.55	18,513.37
29	Rajasthan	47,038.23	41,408.15	41,408.15	44,404.12
30	Sikkim	220.78	625.88	210.59	369.35
31	Tamil Nadu	11,323.47	22,044.14	44,410.48	19,247.20
32	Telangana	11,847.17	15,721.74	15,640.91	10,594.48
33	Tripura	1,673.57	2,558.16	2,606.73	2,571.85
34	Uttar Pradesh	1,01,068.64	1,39,617.53	1,69,183.08	1,69,793.57
35	Uttarakhand	3,995.53	6,624.70	5,688.16	6,095.91
36	West Bengal	29,860.21	34,022.72	34,938.61	32,032.19
Note:					
1. The above data is as per the available Financial Management Reports (FMR) submitted by the State/UTs and is provisional.					
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.					